

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.2531
ANSWERED ON 10.08.2026

**EMPLOYMENT FOR AFFECTED FAMILIES OF NTPC LTD. LARA PROJECT
IN CHHATTISGARH**

2531 # SMT. PHULO DEVI NETAM:

Will the Minister of **POWER** be pleased to state:

- (a) whether it is a fact that land was acquired for NTPC Limited's Lara project and made available on lease subject to compliance with Chhattisgarh's Model Rehabilitation Policy;
- (b) whether it is also a fact that a clear provision or mention has been made in the agreement for providing employment to eligible persons affected by land acquisition, if so, the details thereof; and
- (c) if so, the total number of regular posts filled till now and the number of members of families affected by the land acquisition who have been granted regular appointments?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) : Chhattisgarh State Industrial Development Corporation Ltd (CSIDC), a Government of Chhattisgarh Undertaking had acquired 2003.69 acre (810.88 hectare) of land and handed over the land on lease to NTPC Limited for establishing the Lara Super Thermal Power Project.

As per the express provisions of the Land Lease Agreement, NTPC Lara is required to comply with all the terms and conditions stipulated in the concerned Land Acquisition Awards by the District Administration.

(b) & (c) : The Land Acquisition Awards provide for opportunities of employment for eligible persons subject to availability of vacancies and suitability. Further, considering the limited employment opportunities, the Award further provides alternative rehabilitation measures for eligible affected families in lieu of regular employment which includes Annuity or one time rehabilitation assistance as opted by the eligible Project Affected Persons (PAPs).

Accordingly, in compliance to the provisions of the Land awards with respect to Rehabilitation & Resettlement (R&R), NTPC Lara has provided one time settlement to 1,794 PAPs and Annuity for 30 years to 67 PAPs (out of a total of 1,861 PAPs) as Rehabilitation measure.

Further, NTPC – Lara has sanctioned 79 Skilled Category posts exclusively for the eligible PAPs/Approved nominees of eligible PAPs possessing the requisite skilled category qualifications recognized in accordance with the applicable NTPC Recruitment Rules and Job Specifications. Out of the sanctioned 79 Skilled Category posts, 57 regular appointments have been made.
